

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 922/2023

(Arising out of impugned final judgment and order dated 13-07-2022 in WA No. 3976/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SEEMA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 11-04-2023 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Alakh Alok Srivastava, AOR (mentioned by)

For Respondent(s) Mr. Vishnu Shankar Jain, AOR

Mr. M. R. Shamshad, AOR

Mr. Arijit Sarkar, Adv.

Ms. Nabeela Jamil, Adv.

Mr. Gaurav Sharma, AOR

UPON being mentioned the Court made the following
O R D E R

Not to be deleted from the notified
date i.e. 25th April, 2023.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR